

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

CA(CAA)-162/230-232/MB/2018  
CA(CAA)-197/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **PODAR INFOTECH AND ENTERTAINMENT  
LTD.**

SECTIONS OF THE COMPANIES ACT: SECTIONS 230-232 OF THE  
COMPANIES ACT, 2013.

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ORDER

27. CA(CAA)-162/230-232/MB/2018  
CA(CAA)-197/230-232/MB/2018

Reserved for Orders

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)